

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

IA NO.3 in CIVIL APPEAL NO. 5744 OF 2007

B.S. RAMACHANDRAN

.....APPELLANT

VERSUS

RUKMANI BAI & ORS.

.....RESPONDENTS

O R D E R

Application allowed.

The Civil Appeal is dismissed as withdrawn.



.....J
[HARJIT SINGH BEDI]

JUDGMENT

.....J
[CHANDRAMAULI KR. PRASAD]

NEW DELHI
FEBRUARY 22, 2011.